

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 22nd MAY, 2023, 02:30 P.M.

TP No. 7/CB/2022, (Copet No. 65/2013)

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Ashish Verma

Name of the Company	KRSNA Minerals -Vs- Pradhan Industries Ltd.
Under Section	433

For Petitioner (s) :

For Respondent (s) : Laxminarayan Rayatsingh, Adv.

ORDER

TP No. 7/CB/2022 (IA No. 5 /2022 &IA No. 6/ 2022):

Both sides Counsel present. These two applications are filed in the light of the Hon'ble Supreme Court order passed in Special Leave Appeal No. 16076-16077/2022, dated 26.09.2022. IA No. 5/2022 is filed for stay the operation of the order passed by the High Court dated 19.07.2022, and IA No. 6/2022 is filed to recall the said order of the High Court dated 19.07.2022. Counter already filed in both the applications. At the request of counsels, matter adjourned for hearing by 11.07.2023.

It appears that after the receipt of I.A. No. 5/2022 and I.A. No. 6/2022 from the Hon'ble High Court of Orissa, this Tribunal has not assigned renumber to the said applications. Registry is directed to renumber the supra-applications.

Sd

Ashish Verma
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)